

Schedule II
Form B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

For the attention of the stakeholders of MAKPOWER TRANSFORMERS PRIVATE LIMITED

1.	Name of corporate debtor	MAKPOWER TRANSFORMERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	07.01.2003
3.	Authority under which corporate debtor is incorporated/ registered	Ministry of Corporate Affairs, Registrar of Companies, Kolkata
4.	Corporate identity number / limited liability identity Number of corporate debtor	U31102WB2003PTC095616
5.	Address of the registered office and principal office (if any) of corporate debtor	<u>Registered Office:</u> Marshall House, Room No. 235, 33, Netaji Subhas Road, 2 nd Floor Kolkata – 700 001
6.	Date of closure of insolvency resolution process	16.09.2019
7.	Liquidation commencement date of corporate debtor	16.09.2019 (Liquidation Order received on 30.09.2019 through email)
8.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Mr. Pradeep Kumar Goenka Professional Address: AV Insolvency Professionals Pvt. Ltd. Bajarang Kunj, Room No. 412 2B, Grant Lane, 4 th floor, Kolkata – 700012. Email address: Email ID : goenka.pradeep@gmail.com cirp.mtpl@gmail.com Registration No.: IBBI/IPA-002/IP-N00294/2017-2018/10851
9.	Last date for submission of claims	29.10.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Makpower Transformers Private Limited** on 16.09.2019.

The stakeholders of **Makpower Transformers Private Limited** are hereby called upon to submit a proof of their claims, on or before 29.10.2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

The claims may be submitted in scheduled forms C, D, E, F and G in terms of regulations 17, 18, 19 and 20 of The Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 by the operational creditors, workmen or employees, authorized representative of workmen or employees and creditors other than financial creditors and operational creditors respectively as the case may be. (Forms can be downloaded from <http://www.ibbi.gov.in/downloadform.html> under liquidation process forms download section).

Place: Kolkata
01.10.2019

Pradeep Kumar Goenka
Liquidator